

- (a) whether the first lot of the nuclear material for power generation has reached the country after the Indo-US nuclear deal;
- (b) if so, the details thereof; and
- (c) how far the fuel could solve the present day power crisis and which are the States going to benefit from this?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN) :

- (a) Yes, Sir.
- (b) 300 Te of natural uranium from France and 90 Te natural uranium pellets from Russian Federation is received.
- (c) After manufacture of fuel bundles by Nuclear Fuel Complex (NFC), these will be used at Rajasthan Atomic Power Station unit-2 (RAPS-2) in the first instance and RAPS 5 & 6 and RAPS 3&4 progressively. The beneficiary States are Delhi, Haryana, Himachal Pradesh, Jammu & Kashmir, Punjab, Rajasthan, Uttar Pradesh, Uttarakhand and Union Territory of Chandigarh.

Blockage of Telephone Number

3508. SHRI VARINDER SINGH BAJWA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that a number of telephones under '2874' exchange in New Rajinder Nagar area remained blocked for a number of days in July this year and those dialing those numbers only heard 'service of this number temporarily withdrawn';
- (b) the actual number of telephones which were blocked and the reasons therefor; and
- (c) the steps that are proposed including the action against erring staff to ensure that such cases do not recur and the subscribers are not unduly harassed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) Sir, no blockage of lines under 2874 exchange were observed during the month of July, 2009. Remote Switching Units (RSUs) are monitored in main exchange daily for any faults etc. However, for telephone numbers disconnected due to non-payment, suitable announcement is given for some time.

- (b) and (c) Do not arise in view (a) above.

Penalty on Telecom operators

3509. SHRI N.R. GOVINDARAJAR : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state :

- (a) whether the Telecom regulator TRAI has asked for more powers including imposing penalty on Telecom operators for unsatisfactory service to subscribers;
- (b) if so, the details thereof;
- (c) whether Government proposes to amend the TRAI Act and provide more powers to TRAI to deal with Telecom operators; and
- (d) if so, the details thereof?